

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 2010
ANSWERED ON 05.08.2026

ACHIEVEMENT UNDER SVAMITVA SCHEME

2010. SMT. REKHA SHARMA

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the progress achieved under the SVAMITVA Scheme;
- (b) the number of property cards issued so far;
- (c) the benefits accrued to rural households under the said scheme; and
- (d) the details thereof?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) and (b) Under the SVAMITVA Scheme, as on date, drone survey has been completed in 3.30 lakh villages. 3.24 crore property cards have been prepared for 1.97 lakh villages and 2.72 crore property cards have been distributed.

(c) and (d) The main objective of the SVAMITVA Scheme is to provide a Record of Rights to property owners in rural inhabited (abadi) areas. Under the Scheme, rural inhabited land is surveyed and mapped using drone survey and Continuously Operating Reference Stations (CORS) technology to generate highly accurate maps of village abadi areas. These maps facilitate clear demarcation of property boundaries, helping to reduce property-related disputes and enabling the preparation of Record of Rights. The Scheme also provides for a transparent process of ground verification and resolution of objections/disputes before issuance of Property Cards, ensuring fair and accurate ownership records. Furthermore, Property Cards issued under the Scheme facilitate access to institutional credit and support better rural planning, improved land administration, and enhanced Gram Panchayat own-source revenue through improved property tax assessment, wherever adopted by the State Governments. As per information

available with the ministry, 11,147 worth Rs 1,713 Crore have been disbursed based on SVAMITVA property cards.

The Ministry of Panchayati Raj has conducted an impact evaluation of the Scheme through IIM Ahmedabad to assess the impact on bank loan uptake and Gram Panchayat's own sources of revenue. The study found substantial increase in bank loan amounts availed against property cards and increase in Gram Panchayat's property tax and other local taxes after implementation of SVAMITVA Scheme. The findings of the IIM is also supported by a study of the Economic Advisory Council to the Prime Minister (EAC-PM) which finds that sanctioned loan amounts increased in distributionally progressive way in districts where SVAMITVA were implemented.
